

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
C.P.(IB)/65(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Kingston Paptech Pvt Ltd

.....Respondent

Order delivered on ..29/06/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant/SBI : Ld. Adv. Mr. Mandeep Singh
For the Respondent :

ORDER

We heard Learned Counsel for the SBI. Since the debt is assigned to Raj Radhe Finance Limited, this application becomes infructuous. Hence, stands disposed of.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev